

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

3. **IA-2604/2022 in C.P.(IB)/784(MB)/2021**

CORAM:

SHRI MANOJ KUMAR DUBEY
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **21.09.2022**

NAME OF THE PARTIES: Open Sky Shopping LLP
Vs
Thea Online Services Private Limited

SECTION: 7, 66(1) OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

The Court is convened through Video Conference.

1. Mr. Karan Valecha, Ld. Counsel for the Applicant/RP present. Mr. Hemant Sharma, RP present in person. None present for the Respondent.
2. Registry is directed to issue Court Notice to the Respondents clearly indicating the next date of hearing. Counsel for the Applicant is directed to collect the Court Notice from the Registry/Court Officer and serve it on the Respondent within two weeks and file proof of service. Respondent is given two weeks to file reply with a copy served upon the Counsel for the Applicant.
3. List this matter for further consideration on **28.11.2022**.

Sd/-
MANOJ KUMAR DUBEY
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)